

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 109
CP(IB) 685 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Padam Electronics

.....Applicant

V/s

Superchem Coatings Pvt Ltd

.....Respondent

Order delivered on ..05/10/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ld. Adv. Mr. Sunil Bhavsar (physically)

For the IRP/RP :

For the Respondent : Ld. CS Mr. Niraj Trivedi (online)

ORDER

Pleadings are complete.

Since, the Bench is likely to be reconstituted, matter stands adjourned to 30.11.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)